

(b) if so, action taken thereon; and

(c) if no action has been taken so far, the reasons of delay?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). A representation dated 25-3-81 from Shri M. B. Shivankar, M.L.A. regarding provision of a canal crossing between Amgaon and Gudma stations was received by the South Eastern Railway Administration. The work has already been completed in May, 1981.

#### Reservation Quota of Sleeper Berths for Karad Railway Station

4766. SHRI N. K. SHEJWALKAR:  
SHRI DAYA RAM SHAKYA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Chief Commercial Superintendent/Divisional Railway Manager, South Central Railway, Hubli/Secunderabad have received the representation from the merchants of Karad, District Satara (Maharashtra) regarding the allocation of more quota for three-tier sleeper coach berth reservation in 304 Up Mahalaxmi Express and 83 Up Maharashtra Express for Karad Railway Station;

(b) if so, what action has been taken by the authorities concerned; and

(c) if no, action has so far been taken, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) and (c). Karad station has been provided with a quota of 10 second class sleeper berths by 83 Up Maha-

rashtra Express from 15-7-1981 and 6 berths in place of 4 berths in second class sleeper by 304 Up Mahalaxmi Express from 15-8-1981.

#### Grievances of Chopan Loco Staff

4767. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the attention of the Ministry has been drawn to the news published under the caption "Chopan Ma Loco Mechanical Majdoor ka Sangram" in the Hirawal, a Dhanbad-based weekly dated 21st April, 1981;

(b) if so, what are the grievances of the Loco Staff, Chopan; and

(c) action taken by the administration to redress the grievances?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

#### Life Insurance Corporation benefit to Gangman and Khalasis

4768. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether he is aware that the poor Gangmen and Khalasis in Engineering Department who have acquired the temporary status of Railway Employees, have been deprived of Life Insurance benefit;

(b) the reasons and legal authority to stop the deduction of the premia from the salary of the Khalasis of T.O. W/Patratu, Eastern Railway who have acquired the temporary status; and

(c) action taken by his Ministry to eliminate the discrimination and ensure the social justice to these poor Railwaymen who have acquired temporary status after serving years as Casual labourers?